

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 13150/2024

(Arising out of impugned final judgment and order dated 06-03-2024 in SA No. 456/2023 passed by the High Court of Judicature at Allahabad)

INDIAN OIL CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

M/S. MODERN SERVICE STATION YAMUNAPAR

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 30-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mrs. Madhavi Diwan, Sr. Adv.
Mrs. Priya Puri, AOR
Mr. Vibhav Srivastava, Adv.
Mr. Sachin Dubey, Adv.
Mr. Sharad Kumar Puri, Adv.
Mrs. Pinki Aggarwal, Adv.

For Respondent(s) Mr. Kavin Gulati, Sr. Adv.
Mr. Avi Tandon, Adv.
Mrs. Shreya Gupta, Adv.
Ms. Meghna Tandon, Adv.
Mr. Anish Agarwal, AOR
Mrs. Vanshika Gupta, Adv.
Mr. Srinivas Vishven, Adv.
Mr. Ami Tandon, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List on 11.12.2024.

In the meantime, pleadings be completed.

(RAJNI MUKHI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)